

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3222  
TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2015**

**VACANT POSTS IN AIIMS**

**3222. DR. P. VENUGOPAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a number of reserved posts of doctors and faculties are vacant in the All India Institute of Medical Sciences (AIIMS), New Delhi;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether instances of discrimination and violation of reservation norms in recruitment, appointment and promotion of doctors and faculties have been reported in AIIMS, New Delhi; and
- (d) if so, the details thereof along with the action taken/proposed to be taken by the Government thereon?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

- (a): Yes.
- (b): Details of vacant Posts of Assistant Professor/Lecturer of Nursing/Sr. Resident/Junior Resident are as under:-

<b>S.No.</b>	<b>Name of Post</b>	<b>Vacant Category</b>
1	Asstt. Professors and Lecturers in Nursing	24-SCs, 11-STs, 49 OBCs
2	Sr. Residents (Non-DM/MCh)	18-SCs, 38-STs, 72-OBCs.
3	Jr. Residents (Acad. 3 years duration)	19-SCs, 10-STs, 33-OBCs
4	Jr. Residents (Non-Acad. 6 months Tenure)	24-SCs, 12-STs, 19-OBCs

The posts of faculties and doctors are unfilled due to non-joining of selected candidates/unsuitability/unavailability/resignations/retirements. Filling up of posts is a continuous process and various steps including special recruitment drives for filling up of reserved posts are undertaken.

(c) & (d): Representations alleging discrimination and violation of reservation in faculty selections are received from faculties as well as other forums. The same are examined in light of the extant rules/regulation/instructions/orders on the subject and action taken thereon.

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